

(NHDP) are under implementation, the maintenance of existing roads are carried out by the contractor/concessionaire as part of their obligation under contract/concession agreement.

(b) The maintenance of Delhi-Jaipur highway has suffered on account of the damages caused during the rainy season. The maintenance level, therefore, is not as per the standard norms. The concessionaire has been asked to take immediate steps to make the highway traffic worthy.

Corruption charges on Consulting Engineering Services

†2120. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Consulting Engineering Services (India) Private Limited has been banned by the World Bank for a period of five years on the charge of corruptions in National Highways projects in India, and if so, the facts in this regard; and

(b) the names of National Highway projects in India, which were under the said institution?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) It has come to the notice that Consulting Engineering Services (India) Private Limited has been debarred by the World Bank for a period of five years for fraud and corruption in World Bank funded Lucknow-Muzaffarpur National Highway Project being implemented as part of National Highway Development Project (NHDP) by National Highways Authority of India (NHAI). At present, Consulting Engineering Services (India) Private Limited is working as consultant in (i) Bhopal — Sanchi NH-86 Ext. project in Madhya Pradesh and (ii) Kotwa — Dewapur NH-28 project in Bihar being implemented by NHAI.

Schemes for States of Himachal Pradesh, Uttar Pradesh and Uttarakhand

†2121. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the road transport and highways related schemes of Central Government being implemented in Uttarakhand, Himachal Pradesh and Uttar Pradesh;

(b) the amount for which permission has been made for the projects of these States during the financial year, 2013-14;

†Original notice of the question was received in Hindi.